

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1209 of 2019

IN THE MATTER OF:

Oyster Steel and Iron Pvt Ltd.

...Appellant

Versus

Laxmi Foils Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Bhaskar Vali, Advocate

**For Respondent: Mr. K. Datta, Mr. Ashish Verma and Mr. Rahul Gupta,
Advocates.**

O R D E R

12.02.2020 Learned counsel for the Appellant seeks time claiming that the arguing counsel is not available.

List the Appeal 'For Admission (After Notice)' on **4th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)